

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PVT LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PVT LTD
2.	Date of incorporation of corporate debtor	26.05.2006
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74996DL2006PTC149207
5.	Address of the registered office and principal office (if any) of corporate debtor	F-35/4, GROUND FLOOR, OKHLA INDUSTRIAL AREA, PHASE-II NEW DELHI South Delhi DL 110020 IN
6.	Insolvency commencement date in respect of corporate debtor	07.03.2022 (Order Upload on 15.03.2022)
7.	Estimated date of closure of insolvency resolution process	03.09.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Navjit Singh & IBBI/IPA-001/IP-P00314/2017-18/10578
9.	Address and e-mail of the interim resolution professional, as registered with the Board	218-A, 1 st Floor, Shop No. 04, Rama Market, Pitampura, Delhi-110034 & navjit92ca.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	218-A, 1 st Floor, Shop No. 04, Rama Market, Pitampura, Delhi-110034 & wwilpl.cirp2022@gmail.com
11.	Last date for submission of claims	29.03.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N. A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/ Physical Address: N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PVT LTD on 07.03.2022 (Order Upload on 15.03.2022).

The Creditors of WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PVT LTD, are hereby called upon to submit their claims with proof on or before 29.03.2022 to the interim resolution professional at the address mentioned against entry no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class N.A. in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Navjit Singh
Interim Resolution Professional
Reg No: IBBI/IPA-001/IP-P00314/2017-18/10578

Date: 15.03.2022
Place: Delhi